

DIVISION BENCH  
COURT - I

**P-116**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/185(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SANJEEV KUMAR SHARMA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conference/physically)**

Mr. Sankarsan Sarkar, Adv. ] For the Financial Creditor  
Mr. Aditya Kanodia, Adv. ]  
Mr. Tanmoy Sett, Adv. ]  
Ms. Suparna Sardar, Adv. ]  
  
Mr. Adnan Ansari, Adv. ] For the Respondent

**ORDER**

1. Ld. Counsel for the parties present.
2. At request of Ld. Counsel for the petitioner, post this matter on **19.03.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**